

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 437**  
TO BE ANSWERED ON 06/12/2023

**PENDING DUES UNDER MGNREGS**

437 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the pending dues of Mahatma Gandhi NREGS payable towards States in the current financial year, State-wise;
- (b) by when they are expected to be provided to the States; and
- (c) the reasons, if any, for the delay in providing the same to the States?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a)to(c): The funds release under Mahatma Gandhi NREGA is based on the provision of the Act and guidelines. The first installment of the first tranche will be released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The 2<sup>nd</sup> Tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The proposal can be submitted after a State has utilized 75 percent of the total available funds. If the proposal for 2nd Tranche is submitted after 1st October, then the Audit Report and Audited UC of the previous financial year is also required. Quantum of funds to be released as part of second tranche depends upon the performance of the State/UT.

State/UT-wise details of pending liabilities for the wage component under Mahatma Gandhi NREGS as on 29.11.2023 are given at **Annexure-I**.

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**Annexure-I referred in reply to parts (a) of Rajya Sabha Unstarred Question No. 437 dated 05.12.2023.**

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023)

| Sl. No. | States/UTs                         | Wage liabilities<br>(Rs. in lakh) |
|---------|------------------------------------|-----------------------------------|
| 1       | Andhra Pradesh                     | 11056.29                          |
| 2       | Arunachal Pradesh                  | 1848.27                           |
| 3       | Assam                              | 9324.32                           |
| 4       | Bihar                              | 6495.58                           |
| 5       | Chhattisgarh                       | 5954.57                           |
| 6       | Goa                                | 22.65                             |
| 7       | Gujarat                            | 66.94                             |
| 8       | Haryana                            | 1759.06                           |
| 9       | Himachal Pradesh                   | 2992.21                           |
| 10      | Jammu and Kashmir                  | 8243.87                           |
| 11      | Jharkhand                          | 508.44                            |
| 12      | Karnataka                          | 17789.54                          |
| 13      | Kerala                             | 5194.67                           |
| 14      | Madhya Pradesh                     | 5390.17                           |
| 15      | Maharashtra                        | 9402.22                           |
| 16      | Manipur                            | 0.00                              |
| 17      | Meghalaya                          | 399.25                            |
| 18      | Mizoram                            | 2784.32                           |
| 19      | Nagaland                           | 1080.42                           |
| 20      | Odisha                             | 6493.54                           |
| 21      | Punjab                             | 332.72                            |
| 22      | Rajasthan                          | 35883.86                          |
| 23      | Sikkim                             | 58.24                             |
| 24      | Tamil Nadu                         | 26185.91                          |
| 25      | Telangana                          | 1098.64                           |
| 26      | Tripura                            | 1770.82                           |
| 27      | Uttar Pradesh                      | 35446.96                          |
| 28      | Uttarakhand                        | 3557.55                           |
| 29      | Andaman & Nicobar                  | 0.00                              |
| 30      | Lakshadweep                        | 0.00                              |
| 31      | Puducherry                         | 202.14                            |
| 32      | Ladakh                             | 716.54                            |
| 33      | Dadra & Nagar Haveli & Daman & Diu | 0.00                              |

Note:- The fund release to State Government of West Bengal is stopped as per the provision under Section 27 of Mahatma Gandhi NREG Act, 2005.